

(c) if so, the action proposed to be taken in the matter?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). Both the practices of recovery in cash and recovery through salary bills obtain on the Railways, depending on past traditions. To give some examples, while on Northern and Eastern Railways the former practice obtains in most schools, on the Central, Western and Southern Railways recovery of fees in respect of children and wards of employees is made through salary bills and this has not led to any loss of Railway Revenues.

(c) Does not arise.

#### Arrears of Payment on S.E. Railway

1110. Shri Aurobindo Ghosal: Will the Minister of Railways be pleased to state:

(a) whether on the S.E. Railway there are considerable arrears in staff matters like payment of new deal, payment of Travelling allowance, increments, payment of settlements etc.; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). The establishment of the South Eastern Railway consists of over 1,25,000 regular employees and 60,000 casual labour. Delays in payment occur in the case of some of the employees due to irregular, incomplete or delayed claims resulting in the need for scrutiny before sanction. During the past one year, steps have been taken to liquidate the arrears of claims and a constant watch is now being maintained. There has been considerable improvement in the position.

#### Fair Price Shops in Kerala

1111. { Shri Vasudevan Nair:  
Shri Punnose:  
Shri Warrior:

Will the Minister of Food and Agriculture be pleased to state the quanti-

ty of rice which is being distributed per card-holder at present from the fair price shops in Kerala?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): One local measure (Edangali) of about 2.6 lbs. per week.

#### P. & T. Employees, Sambalpur

1112. Shri Kumbhar: Will the Minister of Transport and Communications be pleased to state:

(a) the number of P. & T. employees, grade-wise, who have been provided Government quarters in Sambalpur Postal Division, so far; and

(b) when the remaining employees will be provided Government quarters?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) Pay group upto Rs.	55/-	14
"   "   "   Rs.	55-149	103
"   "   "   Rs.	150-249	5
"   "   "   Rs.	250-499	4

(b) In view of the very heavy investment involved, it is not possible for the Department to provide departmental quarters for 100 per cent. of the staff. Cases regarding individual stations are examined for providing quarters if the circumstances justify such a provision and subject to the availability of resources.

#### Family Planning

1113. Shri Vidya Charan Shukla: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 3282 on the 20th April, 1959 and state:

(a) the amounts actually utilised during 1958-59 and that surrendered by each of the State Governments in respect of the grants sanctioned by the Central Government for family planning programme;

(b) the tentative allocation made by the Planning Commission for the

year 1959-60 for each State for family planning programme;

(c) the total amount released to each of the States so far as 'ways and means advances' on the basis of the above allocation; and

(d) the steps, that are being taken to ensure that the States utilize the amounts fully?

The Minister of Health (Shri Kar-markar): (a) The information on the amounts actually utilised during 1958-59 on family planning programme from all the States is not yet available. The amounts sanctioned in respect of each State on the basis of actuals for first nine months and estimates for the last three months of 1958-59 are as follows:

State	Rupees in lakhs
Andhra	0.58
Assam	1.27
Bihar	0.613
Bombay	2.54
Jammu & Kashmir	0.057
Kerala	0.98
Madhya Pradesh	*Not known
Madras	1.89
Mysore	0.19
Orissa	0.52
Punjab	0.72
Rajasthan	0.61
Uttar Pradesh	0.553
West Bengal	2.06

\*Sanction was issued in lump sum for all the Centrally sponsored schemes, including Family Planning.

Final adjustments on the basis of actuals for the entire year will be sanctioned during the current year.

(b) The tentative allocation for family planning programme during 1959-60 are as follows:

State	Rupees in Lakhs
Andhra Pradesh	3.96
Assam	3.00
Bihar	4.00
Bombay	9.47
Jammu & Kashmir	0.47
Kerala	3.75
Madhya Pradesh	3.82
Madras	6.00
Mysore	3.42
Orissa	4.50
Punjab	1.52
Rajasthan	3.00
Uttar Pradesh	7.58
West Bengal	4.78
TOTAL	59.27

(c) The assistance to State Governments is released group-wise (Primary Health Centre and Family Planning) and 1/12th of the allocation is released as ways and means advances by the Ministry of Finance in each month.

(d) The State Administrative Medical Officers and State Family Planning Officers have been repeatedly requested to utilise the amounts fully. This is also emphasised by the Officers of the Ministry of Health and Directorate General of Health Services during their visits to States and at the meetings of the State Administrative Medical Officers and of the Central Family Planning Board (which are attended by State representatives). The progress of the schemes in the States is also constantly watched by the Ministry.

#### House Building Advances

1114. Shrimati Benu Chakravarty: Will the Minister of Transport and Communications be pleased to state:

(a) how many applications have been received so far by the Civil Aviation